

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

IA (IBC) 892 & 895/2022 in CP(IB) 11/10/HDB/2017
U/s 10 of IBC, 2016

IN THE MATTER OF:

Kamineni Steels & Power India Pvt Ltd

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsels for both the sides present.

For hearing as a last chance matter is adjourned to 15.12.2022. Meanwhile, we direct both the parties to upload pleadings, annexures, IAs and other relevant materials if not upload within three days. Lest the matter will not be taken up for hearing.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)